

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

115. Comp. Appl 116/2023

IN

C.P. 4259/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.04.2024**

NAME OF THE PARTIES: Dinesh Kumar Premchand Pandey

V/s.

Telebuild Constructions Pvt Ltd..

SECTION 66 & 169 OF COMPANIES ACT, 2013

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Comp. Appl 116/2023

1. Adv. Vipul Makwan appeared for the Applicant through VC, however, did not mark appearance in the chat box. Mr. Harsh Kesharia for the Respondents is present.
2. Ld. counsel for the Respondents in CA 116/2023 submits that he has not yet complied the order dated 21.12.2013 and seeks some more time to comply the same. Last and final opportunity is granted to the Respondent to comply with the order dated 21.12.2023. It is submitted the R-2 has deceased.
3. List on **14.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)